

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.293/2019

In the matter of:

Brillio Technologies Pvt Ltd

Appellant

Vs

The Registrar of Companies & Anr

Respondent

Mr. NPS Chawla, Ms Sakshi Singh, Mr. Sagar Vaidya, Advocates for Appellant.

Mr. PS Singh, Advocate for Respondent.

ORDER

14.10.2020-At request of Learned Counsel for the 'Appellant' to file the copy of Company Petition No.53/BB/19 filed by the Appellant for petitioner company, the matter is adjourned to **2nd November, 2020**.

(Justice Venugopal M)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/kam